

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO.205
TO BE ANSWERED ON 02.02.2017

Supply of Drinking Water in Border, Remote and Backward Areas

†205. SHRIMATI APARUPA PODDAR::

Will the Minister of DRINKING WATER AND SANITATION be pleased to state?

- (a) whether any special scheme has been formulated to maintain the quality of water and to ensure supply of drinking water in the border, remote and backward areas in the country including West Bengal and if so, the details thereof;
- (b) whether any mechanism is in place to periodically assess the quality of drinking water and if so, the details thereof and the interval at which drinking water samples are drawn for testing; and
- (c) whether there are shortage of laboratories and trained staff for testing water samples and if so, the details thereof and the corrective action taken thereon along with outcome thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) Rural Drinking Water Supply is a State Subject. For improving the coverage and maintaining the quality of drinking water supply to rural population by the State, this Ministry provides financial & technical assistance through Centrally sponsored National Rural Drinking Water Programme (NRDWP). While doing so, this Ministry does not make any distinction in terms of border, remote and backward areas.
- (b) Yes. The Ministry of Drinking Water and Sanitation has published the Uniform Drinking Water Quality Monitoring Protocol and widely distributed to all the States upto the district level in February 2013. The State level laboratory shall focus on monitoring of all water quality parameters. The district, sub-divisional and block level laboratories should monitor twice a year every source for bacteriological parameters and once a year for chemical parameters. State-wise list of water quality testing laboratories as reported by the states into Integrated Management Information System (IMIS) of the Ministry as on 01/02/2017 is at **Annexure**.
- (c) To maintain the quality of water, there is need for proper testing, laboratories and trained staff for testing of samples. For the same, Ministry has advised states to go as per provisions under Uniform Drinking Water Quality Monitoring Protocol circulated to them. Since it is a continuous process and need based, state has been continuously asked to focus on the same and take suitable measures.

Annexure

Referred in the reply to Lok Sabha Unstarred Question No. 205 due for reply on
02/02/2017

State-wise list of water quality testing laboratories as reported by the states into
Integrated Management Information System (IMIS) of the Ministry as on 01/02/2017

S.No.	Name of the State / UTs	State Labs (without mobile labs)	District Labs (without mobile labs)	Block Labs/Total Blocks (without mobile labs)	SubDivision Labs (without mobile labs)	Mobile Labs (State/ District/ Block/ Sub-division Level)	Total Labs (State/ District/ Block/ Sub-division Level)
1	ANDAMAN and NICOBAR	1	0	0	0	2	3
2	ANDHRA PRADESH	1	32	0	73	0	106
3	ARUNACHAL PRADESH	1	16	0	31	1	49
4	ASSAM	1	29	0	53	20	103
5	BIHAR	1	41	0	0	0	42
6	CHATTISGARH	1	27	1	21	5	55
7	GOA	1	0	1	9	0	11
8	GUJARAT	1	32	47	0	6	86
9	HARYANA	0	21	0	22	0	43
10	HIMACHAL PRADESH	1	14	0	28	0	43
11	JAMMU AND KASHMIR	0	22	2	77	0	101
12	JHARKHAND	1	24	0	4	5	34
13	KARNATAKA	1	44	39	106	46	236
14	KERALA	1	14	0	33	0	48
15	LAKSHADWEEP	0	9	0	0	0	9
16	MADHYA PRADESH	1	51	3	106	0	161
17	MAHARASHTRA	1	45	3	140	0	189
18	MANIPUR	1	9	0	2	0	12
19	MEGHALAYA	1	7	0	22	0	30
20	MIZORAM	1	8	0	18	0	27
21	NAGALAND	0	11	0	1	2	14
22	ODISHA	1	32	0	44	0	77
23	PUDUCHERRY	0	2	0	0	0	2
24	PUNJAB	3	22	8	0	1	34
25	RAJASTHAN	1	33	165	0	0	199
26	SIKKIM	0	2	0	0	0	2
27	TAMIL NADU	1	34	0	49	0	84
28	TELANGANA	1	19	0	56	0	76
29	TRIPURA	1	8	7	6	0	22
30	UTTAR PRADESH	1	76	3	2	0	82
31	UTTARAKHAND	0	28	1	14	0	43
32	WEST BENGAL	1	18	0	201	0	220
	Total	27	730	280	1118	88	2243